

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. Company Appeal/14/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: MECA-Betharia Engineering Limited
V/s
Registrar Of Companies
Section: 252 (1) of Companies Act, 2013

ORDER

Adv. Chandrakant Mhadeshwar appeared for the Petitioner. Mr. Shivraj appeared for the RoC. Heard the submissions of the parties and **reserved for Orders.**

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)